

(c) the punishment awarded to such officers; and

(d) the steps taken to stop recurrence of such incidents?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, a few such cases have been brought to notice.

(b) and (c). Appropriate disciplinary action like censure, stoppage of passes for a period and of increments was taken. In regard to the misuse of the duty pass issued for travel between Mysore and Trichinopoly, the case is under enquiry.

(d) Adequate punishments are prescribed and enforced in cases of misuse of passes.

प्रसूति तथा शिशु कल्याण केन्द्र

*७२३. श्री मगन लाल बागड़ी : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भाग 'ग' राज्यों के अतिरिक्त प्रत्येक राज्य के पिछड़े क्षेत्रों में केन्द्रीय सरकार द्वारा कितने प्रसूति तथा शिशु कल्याण केन्द्र चलाये जा रहे हैं ;

(ख) क्या सरकार केन्द्रीय तथा राज्य सरकारों द्वारा चलाये जाने वाले इन केन्द्रों की संख्या को सम्बन्धित क्षेत्रों की आवश्यकता की दृष्टि में पर्याप्त समझती है तथा

(ग) यदि नहीं, तो क्या इस सम्बन्ध में कोई योजना सरकार के विचाराधीन है ?

The Minister of Health (Rajkumari Amrit Kaur): (a) Nil.

(b) No.

(c) Yes, with a view to encouraging the State Governments to provide improved maternity and child welfare services in the backward areas of the various States a scheme has been formulated by the Government of India for the establishment of as large a number of Maternity and Child

Welfare Centres as possible. This scheme provides for central assistance as follows:—

Entire *non-recurring* expenditure on technical equipment etc. estimated to cost Rs. 2,000/- per Centre.

Recurring expenditure estimated to cost Rs. 17,270/- per Centre on the basis of 100 per cent. for the first six months, 66 2/3 per cent. for the succeeding 12 months and 50 per cent. for the remaining six months.

The subsequent financial responsibility of running the Centres is that of the State Governments.

The Government of India have already accorded sanction to grants amounting to Rs. 14,63,890/- in favour of 16 State Governments. Similar grants will be paid to the other State Governments on receipt of their concurrence to participate in the Scheme.

PUNNYAHA SYSTEM IN TRIPURA

*726. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Punnyaha System for the purpose of collecting revenues will be continued this year in Tripura; and

(b) whether Government propose to abolish this system?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). The matter is under consideration of the State Government.

राज्यों की राजधानियों के साथ विमान संपर्क

*७२८. डा० सत्यबादी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने दिल्ली को सभी राज्यों की राजधानियों के साथ विमान सेवा द्वारा मिलाने का निश्चय कर लिया है ;